Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

DFR No. 1851 of 2012

Dated : 26th April, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Union of India, South Central Railway & Ors. … Appellant (s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors. … Respondent (s)

Counsel for the Appellant(s) : Mr. Joydeep Mazumdar, Advocate

Counsel for the Respondent(s) : -

ORDER

Post for orders and hearing on **29.04.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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